

(c) Parity of heat energy generated varies according to the quality of gu oil and coal: the approximate figures are as follows :

ibao M³ of gas-10 million kilo cal.

1000 Kgs. of coal-5 million kilo cal.

1000 Kgs. of furnace oil-10.8 million kilo cal.

(d) The relevant figures during the last three years are as follows :

Year	(Rs. in crores)		
	Sale	Royalty	cost of production
82-83	131.72	7.65	134.63
83-84	183.89	11.42	167.08
84-85	303.94	22.64	226.41

(e) The quantity of gas flared during 1985-86 in the Gujarat Region and Assam Region was 0.32 MMCMD and 2.44 MMCMD respectively. The value of gas thus flared, computed @ Rs. 100/1000 M₃ works out to Rs. 2.76 lakhs per day.

(f) Flaring of gas is caused by :

(i) Oil by carrying less than committed quantity.

(ii) Gas being available in scattered fields which is not economical to exploit;

(iii) Gas being available at low pressure in some of the scattered fields.

To reduce flaring the following steps have been taken :

(i) To identify new consumers including on a fallback basis;

(ii) Study of feasibility of forming a gas grid in North Eastern region to utilise the surplus gas not lifted by committed consumers.

Irregularities in the ONGC

181. SHRI SURESH PACHOURI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government's attention has been drawn to a news

item which appeared in the weekly 'Blitz' dated 21st June, 1986 pointing out various irregularities in the Oil and Natural Gas Commission;

(b) what are the details and facts in regard thereto;

(c) whether the matter has since been enquired into; if so, what is the outcome thereof;

(d) whether Government propose to reorganise the structure of the Oil and Natural Gas Commission; and

(e) if so, what are the details in regard thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHATGI) : (a) Yes Sir.

(b) and (c) The information is being collected and will be laid on the Table of the Sabha.

(d) and (e) The ONGC has been reorganised in June, 1986 only.